Papers laid

(c) -Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 8752/08]

- II. A copy each (in English and Hindi) of the following papers:
 - (i) Memorandum of Understanding between the Government of India (Ministry of Coal) and the Coal India Limited, for the year 2008-2009.

[Placed in Library. See No. L.T. 8895/08]

(ii) Memorandum of Understanding between the Government of India (Ministry of Coal) and the Neyveli Lignite Corporation Limited (NLC), for the year 2008-09.

[Placed in Library. See No. L.T. 8896/08]

MOUs between Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and various Industrial Companies.

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIRAGHUNATH JHA): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:

(i) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Tungabhadra. Steel Products Limited (TSPL) for the year 2008-09.

[Placed in Library. See No. L.T. 8897/08]

(ii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Bharat Heavy Plate and Vessels Limited for the year 2008-09.

[Placed in Library. See No. L.T. 8898/08]

(iii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Richardson and Cruddas (1972) Limited for the year 2008-09.

[Placed in Library. See No. L.T. 8899/08]

(iv) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Bridge and Roof Co (India) Limited for the year 2008-09.

[Placed in Library. See No. L.T. 8900/08]

(v) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Rajasthan Electronics and Instruments Limited (REIL) for the year 2008-09.

[Placed in Library. See No. L.T. 8901 /08]

(vi) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Bharat Bhari Udyog Nigam Limited (BBUNL) for the year 2008-09.

[Placed in Library. See No. L.T. 8902/08]

(vii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the NEPA Limited for the year 2008-09.

[Placed in Library. See No. L.T. 8903/08]

(viii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Heavy Engineering Corporation Limited for the year 2008-09.

[Placed in Library. See No. L.T. 8904/08]

(ix) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Hindustan Salt Limited (HSL) for the year 2008-09.

[Placed in Library. See No. L.T. 8905/08]

- (x) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Andrew Yule and Company Limited (AYCL) for the year 2008-09. [Placed in Library. See No. L.T. 8906/08]
- (xi) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the National Instruments Limited (NIL) for the year 2008-09.

[Placed in Library. See No. L.T. 8907/08]

(xii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Hindustan Cables Limited for the year 2008-09.

[Placed in Library. See No. L.T. 8908/08]

(xiii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the HMT Limited for the year 2008-09.

[Placed in Library. See No. L.T. 8909/08]

Reports (2007) of the Comptroller and Auditor General of India

SHRI RAGHUNATH JHA: Sir, I lay on the Table, under clause (1) of Article 151 of Constitution a copy each (in English and Hindi) of the following Reports:—

(i) Report of the Comptroller and Auditor General of India for the year ended 31 st March, 2007 (No. CA 9 of 2008) Union Government (Commercial) Review of activities of selected Public Sector Undertakings (Performance Audit).

[Placed in Library. See No. L.T. 8910/08]